

ITEM NO.1503

COURT NO.12

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8990/2017

EXECUTIVE ENGINEER (R AND B) AND OTHERS

Appellant(s)

VERSUS

GOKUL CHANDRA KANUNGO (DEAD) THROUGH HIS LRS.

Respondent(s)

(IA No. 1/2012 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS
IA No. 175583/2019 - APPLICATION FOR DISPOSAL OF SLP BY THE
RESPONDENT IA No. 2/2014 - PERMISSION TO FILE ANNEXURES)

Date : 30-09-2022 This appeal was called on for pronouncement of
judgment today.

For Appellant(s) Mr. Sibor Sankar Mishra, AOR

For Respondent(s) Mr. Ashok Panigrahi, AOR
Mr. Nabab Singh, Adv.
Ms. Nikita Jaydevan, Adv.
Ms. Geetanjali Das Krishnan, Adv.

Hon'ble Mr. Justice B.R. Gavai pronounced the
Judgment of the Bench comprising His Lordship and Hon'ble
Ms. Justice B.V. Nagarathna.

The appeal is partly allowed in terms of the
Signed Reportable Judgment. Pending application(s), if
any, shall stand disposed of.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Anju Kapoor)
Court Master

(Signed Reportable Judgment is placed on the file)